

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 15th September, 2016
Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Review Application No. 39/2015 (M.A. No. 1138/2015 & M.A. No. 75/2016) in O.A. No. 35/2013 (THC)	Gurcharan Singh Matharu (in Parminder Singh Vs. Punjab Pollution Control Board)	Ms. Meenakshi Arora, Sr. Adv. with Ms. Mala Narayan, Adv. for Applicant Mr. Naginder Benipal, Adv. for R-1 to 3 Mr. Jeevesh Nagrath, Adv. for R-4, 6 & 16 Mr. Ritwick Navet, Adv. for R-7 & 16 Mr. Raj Kumar, Adv. for CPCB
2.	Original Application No. 70/2016 (Earlier O.A.No.35/2013)	Parminder Singh & Ors. Vs. Punjab Pollution Control Board & Ors.	Mr. Gurubakshish Singh Gill, EE Mr. Naginder Benipal, Adv. for R-1 to 3 Ms. Gurniderjit, Adv. Mr. Jeevesh Nagrath, Adv. for R-4, 6 & 16 Mr. Ritwick Navet, Adv. for R-7 Mr. Raj Kumar, Adv. for CPCB
FOR ADMISSION			
3.	Execution Application No. 28/2016 IN O.A. No. 99/2016	Nayan Agrawal Vs. Ghaziabad Nagar Nigam & Anr.	Dr. Nirmal Chopra, Adv. for Applicant
4.	Original Application No. 486/2016 (M.A. No. 926/2016)	LSC Infratech Limited Vs. Central Pollution Control Board & Ors.	Mr. Mayank Aggarwal, Adv. for Applicant
5.	Original Application No. 492/2016	Bala Jee Jha & Anr. Vs. The Govt. (NCT) of Delhi & Ors.	Mr. Gopal Jha, Adv. for Applicants
6.	Original Application No. 494/2016	Rajendra Hospital, Patiala Vs. Department of Forest & Wildlife Preservation, Punjab & Ors.	Mr. Dhruv Pal & Aprajita Mukherjee, Adv. for Applicant
AFTER NOTICE			
7.	Original Application No. 438/2016	M/s Kazi Leather (Huda Hide Agency) Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Pradeep Misra, Adv. for R-1
8.	Original Application No. 439/2016	M/s N. R. Tanners Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Pradeep Misra, Adv. for R-1
9.	Original Application No. 440/2016	M/s Minaar Industries (Hindustan Tannery Pvt. Ltd.) Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Pradeep Misra, Adv. for R-1
10.	Original Application No. 441/2016	M/s New Universal Tannery Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Pradeep Misra, Adv. for R-1
FOR COMPLETION OF PLEADINGS			
11.	Original Application No. 339/2016	Tree Protection Team Vs. State of U.P. & Ors.	Mr. Siddhartha Singh, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1 to 4, 5&7
12.	Original Application No. 396/2016	M/s Tex Zippers Vs. Uttarakhand Environment Protection and Pollution Control Board & Anr.	Mr. Anubhav Anand Aron & Mr. Abhinav Anand, Adv. for Applicant Mr. Mukesh Verma & Mr. Devesh Kumar Agnihotri, Adv. for R-1 Mr. Raj Kumar, Adv. for CPCB

13.	Original Application No. 398/2016	International Agro Foods Vs. Uttar Pradesh Pollution Control Board	Mr. M. Z. Choudhary & Mr. S. Z. Zaidi, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for UPPCB.
FOR HEARING			
14.	Original Application No.33/2013 (T _{HC}) (M.A. No. 614/2014)	Karnail Singh & Ors. Vs. CPCB & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant Mr. Rajkumar, Adv. for R-1 Mr. Anil Soni, AAG & Mr. Naginder Beniwal, Adv. for R-2 Mr. Anup Singh, Adv. for R-3 Mrs. Munisha Gandhi, Sr. Adv. for R-5 Mr. Arvind Kumar, Adv. for R-6 Mr. Yadav. N. Singh, Adv. with Mr. Anurag Singh Adv. for R- 7 & 12 Mr. H. P. Singh, Adv. for R-8 Mr. Parveen Mahajan, Adv. for R-9 & 10 Mr. Atul V. Sood & Raktim Gogoi Adv. for R-11 Mr. Narender S. Yadav, Adv. for R-12 Mr. Nitin Kasuhal, Adv. Adv. for R-13 & 15 Ms. Richa Kapoor, Adv. for PPCB
15.	Original Application No.30/2013 (T _{HC})	Jai Singh & Ors. Vs. U.O.I. & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant Mr. P. B. Singh, Adv. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. Anil Soni, AAG & Mr. Naginder Benial, Adv. for R-3 & 5 Mr. Anup Singh, Adv. for R-4 Mr. Satpal, for R-6 Mr. Raktim Gogoi, Adv. for R-7 & 8 Mr. Jatin Kumar, Adv. for R-9 Mr. Y. Nagpal, Adv. for R-11 Mr. Nitin Kaushal and Mr. Rahul Verma, Adv. for PSIEC, for R-13 Ms. Richa Kapoor, Adv. for PPCB
16.	Original Application No. 56(THC)/2013	Satish Kumar Vs. Union of India & Ors.	Mr. Saket Sikri, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R – 1 Mr. D. Rajeshwar Rao, Adv. for R–3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Birja Mahapatra, Adv. for DPCC Ms. Sakshi Popli, Adv. for NDMC Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Anil Grover, AAG & Mr. Rahul Khurana, Mr. Ajit Kulshreshta, Adv. for R-14 Mr. Bharat Arora, Adv.
17.	Original Application No. 57(THC)/2013	Mahavir Singh Vs. Union of India & Ors.	Mr. Saket Sikri, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R – 1 Mr. D. Rajeshwar Rao, Adv. for R–3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Biraja Mahapatra, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Anil Grover, AAG & Mr. Rahul Khurana, Mr. Sakshi Popli, Adv. for NDMC